

**GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA
UNSTARRED QUESTION NO. : 819
(To be answered on the 21st November 2019)**

EMERGENCY LANDING OF FLIGHT

819. SHRI ADALA PRABHAKARA REDDY

Will the Minister of CIVIL AVIATION

तागर विमानन मंत्री

be pleased to state:-

- (a) whether an Indigo flight from Goa to Delhi made an emergency landing at Goa's Dabolim Airport in the first week of October, 2019 due to engine trouble and if so, the details thereof; and
(b) the steps being taken by DGCA to check the aircraft of the private airlines air-worthy and to avoid untoward incident to the passengers?

ANSWER

Minister of State (IC) in the Ministry of CIVIL AVIATION

तागर विमानन मंत्रालय में राज्य मंत्री (स्वतंत्र प्रभार)

(Shri Hardeep Singh Puri)

(a) On 29.09.2019, M/s Indigo while operating flight No. 6E-336 (Goa - Delhi) experienced engine failure (Engine No. 1). The snag appeared in engine during the climb. The crew shut-off the affected engine and requested for priority landing. Aircraft landed back at Goa and was grounded for further inspection. The aircraft was released for further flight after the replacement of the affected engine.

(b) An Aircraft is maintained as per the detailed procedures/ guidelines and timelines provided by the manufacturer of the aircraft, which forms part of the approved maintenance programme of the operator. Thus the aircraft is maintained in an airworthy state by continuously following the approved maintenance programme. Whenever, an aircraft experiences technical snags during operation, the technical snags are corrected based on manufacturer's guidelines before the aircraft is permitted to be released for operations. The Directorate General of Civil Aviation (DGCA) carries out Surveillance/Spot Checks of the airlines at regular intervals for ensuring that the aircraft are maintained as per manufacturer instructions. In case of violations, enforcement action is taken against the organization/personnel responsible for lapses.
